1	2	3	4	5
15	Maharashtra	50.87	394.41	362.9
16	Manipur	11.58	33.00	61.78
17	Meghalaya	15.79	0.00	0.33
18	Mizoram	11.23	10.00	21.38
19	Nagaland	10.52	0.00	6 <b>.</b> 5
20	Orissa	95.78	289.12	565.35
21	Punjab	12.28	73.00	88.8
22	Rajasthan	82.45	128.00	169.53
23	Sikkim	10.53	19.00	32.48
24	Tamil Nadu	31.58	102.63	132.89
25	Tripura	14.03	90.00	80.08
26	Uttar Pradesh	132.97	524.71	396.83
27	Uttarakhand	35.08	62.69	29.98
28	West Bengal	79.29	140.00	167.8
	Total:	1269.00	4470.33	4465.19

Note: Releases include the funds released out of fund available for the programme from Plan Assistance also.

## Target for providing drinking water in rural and tribal regions

2562. SHRI DHIRAJ PRASAD SAHU: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of such villages in rural and tribal areas of the country which lack quality drinking water;
- (b) whether Government has fixed any target to provide clean drinking water in rural and tribal areas;

- (c) if so, the funds released and the funds utilized during the last three years and current year, State-wise details along with the achievement made in this regard; and
- (d) he steps taken or going to be taken by Government to provide drinking water at the earliest in rural and tribal areas of the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (KUMARI AGATHA SANGMA): (a) The remaining number of habitations in rural areas, which inter alia includes tribal areas, reported to have water quality problems in drinking water sources as on 1.4.2010, is given in the Statement - I (See below).

- (b) Under Bharat Nirman Phase-II, all remaining uncovered and quality-affected habitations are targeted to be covered with provisions of potable drinking water by the year 2012.
- (c) State-wise details of funds released and reported utilization under Accelerated Rural Water Supply Programme (ARWSP) till 31.3.2009 from 1.4.2009 National Rural Drinking Water Programme (NRDWP) for providing potable drinking water in rural habitations including quality-affected habitations, during the last three years and current year is in the Statement II (See below). The State-wise achievement during last three years and current year is given in the Statement III (See below).
- (d) To make provision of potable drinking water in all uncovered, slipped-back and quality-affected habitations, rural drinking water was included as a component in the Bharat Nirman launched in the year 2005-06. Since the launch of Bharat Nirman, the allocation of funds for rural drinking water have been increased substantially from RS.2,585 crore in the year 2004-05 i.e. year preceding the launch of Bharat Nirman to Rs.8,000 crore in 2009-10, which has been further enhanced to Rs. 9,000 crore in 2010-11. To ensure that the remaining targeted habitations are covered during the Bharat Nirman Phase-II, State Governments have been requested to prepare Annual Action Plan to cover uncovered, quality-affected habitations, SC dominated and ST dominated habitations on priority and also mark the targeted habitations in the online Integrated Management Information System (IMIS) of the Department.

State-wise number of quality-affected habitations as on 1.4.2010

SI. No.	Name of the State/ UT	Number of quality – affected habitations
1.	Andhra Pradesh	810
2.	Arunachal Pradesh	223
3.	Assam	18,659
4.	Bihar	24,420
5.	Chhattisgarh	8,838
6.	Gujarat	547
7.	Haryana	36
8.	Jammu & Kashmir	5
9.	Jharkhand	1,878
10.	Karnataka	8,791
11.	Kerala	1,018
12.	Madhya Pradesh	3,358
13.	Maharashtra	4,122
14.	Manipur	5
15.	Meghalaya	121
16.	Nagaland	165
17.	Orissa	17,668
18.	Punjab	104
19.	Rajasthan	34,880
20.	Tamil Nadu	972
21.	Tripura	7,002
22.	Uttar Pradesh	2,087
23.	Uttarakhand	17
24.	West Bengal	8,334
25.	Puducherry	4
	Total	1,44,064

Statement – II

Year -wise and state -wise amount released and reported utilization of funds under ARWSP/ NRDWP from 2007-08 to 2010-11

(Amount Rs. in crore)

SI.No.	Name of the State/ UT	2007-08*		2008-09	*	2009-10	*	2010-11*	*
								(as on 31.7.2	010)
		Release	Utilization	Release	Utilization	Release	Utilization	Release	Utilization
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	305.24	388.41	395.05	398.05	537.37	389.79	233.23	51.96
2.	Arunachal Pradesh	112.41	121.31	162.46	160.97	178.20	198.91	58.43	0.00
3.	Assam	189.59	117.26	187.57	265.40	323.50	241.77	206.41	0.10
4.	Bihar	169.69	0.00	452.38	73.30	186.11	284.87	0.00	44.26
5.	Chhattisgarh	95.95	104.16	125.26	112.42	128.22	104.07	61.88	21.57
6.	Goa	1.66	2.31	0.00	0.00	3.32	0.50	0.00	0.00
7.	Gujarat	205.89	219.12	369.44	289.33	482.75	484.38	271.34	82.93

8.	Haryana	93.41	109.54	117.29	117.29	206.89	132.35	111.00	12.11
9.	Himachal Pradesh	130.42	132.45	141.51	141.49	182.85	144.50	66.86	10.64
10.	Jammu & Kashmir	329.92	361.41	396.49	176.67	402.51	383.49	205.88	38.73
11.	Jharkhand	84.46	117.51	80.33	18.85	111.34	86.04	78.82	0.00
12.	Karnataka	283.16	286.57	477.85	449.15	627.86	473.71	306.34	0.00
13.	Kerala	84.25	83.46	106.97	106.56	151.89	150.99	68.53	9.76
14.	Madhya Pradesh	251.62	267.56	380.47	368.61	379.66	347.03	199.52	13.48
15.	Maharashtra	404.40	378.38	648.24	511.06	647.81	618.56	348.30	68.69
16.	Manipur	45.59	34.71	45.23	36.33	38.57	32.19	25.94	0.00
17.	Meghalaya	55.29	56.61	63.38	74.50	79.40	68.57	31.42	1.57
18.	Mizoram	38.88	30.16	54.19	45.48	55.26	51.31	17.86	0.00
19.	Nagaland	39.75	27.39	42.53	39.60	47.06	76.57	24.56	0.00
20.	Orissa	171.95	233.60	298.68	273.12	226.66	198.87	102.44	9.45
21.	Punjab	51.80	40.28	86.56	96.68	88.81	95.35	41.11	18.08

1	2	3	4	5	6	7	8	9	10
22.	Rajasthan	606.72	619.67	971.83	967.95	1,012.16	680.00	553.58	105.10
23.	Sikkim	20.13	15.36	32.45	28.85	20.60	30.58	7.34	1.96
24.	Tamil Nadu	190.90	190.90	287.82	230.58	317.95	364.21	158.46	6.16
25.	Tripura	54.43	54.30	41.01	36.99	77.40	76 <b>.</b> 51	26.94	3.79
26.	Uttar Pradesh	401.51	421.14	615.78	514.54	956.36	974.14	449.56	240.14
27.	Uttarakhand	89.30	114.14	85.87	61.09	124.90	63.83	66.21	8.31
28.	West Bengal	191.37	230.55	389.39	371.62	394.30	390.76	198.56	0.00
29.	A&N Islands	0.00	4.72	0.00	30.78	0.00	0.00	0.00	0.00
1	Total	4,699.67	4,762.96	7,056,.02	5,998.28	7,989.72	7,143.83	920.49	748.78

<sup>\*</sup>Under ARWSP \*\* Under NRDWP

Statement - III

Achievement in terms of number of habitations covered with provision of potable drinking water during 2007-08 to 2010-11

SI.No	. Name of the State/ UT	2007-08	2008-09	2009-10	2010-11*
1	2	3	4	5	6
1.	Andhra Pradesh	7,070	15,647	5,553	278
2.	Arunachal Pradesh	464	905	567	10
3.	Assam	5,060	8,703	12,015	792
4.	Bihar	6,171	25,785	27,103	1,311
5.	Chhattisgarh	3,852	8,178	12,212	1,591
6.	Goa	1	4	0	0
7.	Gujarat	3,864	2,374	1,598	221
8.	Haryana	917	965	912	30
9.	Himachal Pradesh	4,510	6,390	5,256	596
10.	Jammu & Kashmir	747	2,234	433	59
11.	Jharkhand	6,548	6,832	14,918	475
12.	Karnataka	5,418	5,586	12,538	89
13.	Kerala	906	7,650	254	34
14.	Madhya Pradesh	10,035	5,302	11,414	3,710
15.	Maharashtra	9,612	17,128	7,465	2,005
16.	Manipur	144	115	160	31
17.	Meghalaya	1,205	1,116	407	12
18.	Mizoram	185	46	124	3
19.	Nagaland	69	584	84	29

1	2	3	4	5	6
20.	Orissa	11,585	13,507	9,777	1,575
21.	Punjab	588	1,523	1,881	250
22.	Rajasthan	5,353	7,434	10,644	221
23.	Sikkim	299	27	110	20
24.	Tamil Nadu	9,832	9,097	8,238	112
25.	Tripura	179	555	843	160
26.	Uttar Pradesh	1,979	1,190	1,877	168
27.	Uttaranchal	2,117	1,351	1,200	162
28.	West Bengal	6,632	2,747	4,806	112
29.	Dadra & Nagar Haveli	21	0	0	0
30.	Puducherry	52	15	40	0
	Total	1,05,415	1,52,990	1,52,429	14,056

<sup>\*</sup>upto 31.7.2010

## Provision for Gram Rojgar Sevak under MGNREGA

2563. SHRI RUDRA NARAYAN PANY: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any provision for Gram Rojgar Sevak (GRS) under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);
  - (b) if so, the work generally allocated to these sevaks;
  - (c) the details of the number of these sevaks, State/Union Territory-wise;
  - (d) the amount as honorarium or salary etc. being paid to these sevaks;
  - (e) whether any demand for increase payment to them is being raised; and
  - (f) if so, the increase thereof and by when it will be paid?